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Title: Papers laid on the Table of the House by Ministers/members.

MR. DEPUTY-SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 6D of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:-

(1) The Employees' Pension (Amendment) Scheme, 2011 published in Notification No. S.O. 1809(E) in Gazette of India dated the 5th August, 2011.

(Placed in Library, See No. LT 5101/15/11)

(2) The Employees' Deposit-Linked Insurance (Second Amendment) Scheme, 2011 published in Notification No. G.S.R. 1810(E) in Gazette of India dated the 5th August, 2011.

(Placed in Library, See No. LT 5102/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): Sir, on behalf of Shri G.K. Vasani, I beg to lay on the Table:-

(1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Commercial) (No. 5 of 2011-12) (Performance Audit) - Management of Vessels of the Shipping Corporation of India Limited under Article 151(1) of the Constitution.

(Placed in Library, See No. LT 5103/15/11)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Cochin Shipyard Limited, Cochin, for the year 2010-2011.

(ii) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5104/15/11)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued the Environment (Protection) Act, 1986:-

(i) S.O. 1844(E) in Gazette of India dated the 8th August, 2011, constituting the State Level Environment Impact Assessment Authority, Rajasthan, comprising three members, mentioned therein.

- (ii) S.O. 1845(E) in Gazette of India dated the 8th August, 2011, constituting the State Level Environment Impact Assessment Authority, Delhi, comprising three members, mentioned therein.
- (iii) S.O. 1843(E) in Gazette of India dated the 8th August, 2011, constituting the State Level Environment Impact Assessment Authority, Jammu and Kashmir, comprising three members, mentioned therein.
- (iv) S.O. 1846(E) in Gazette of India dated the, 8th August, 2011, constituting the State Level Environment Impact Assessment Authority, Chhattisgarh, comprising three members, mentioned therein.
- (v) S.O. 1547(E) in Gazette of India dated the, 7th July, 2011, constituting the State Level Environment Impact Assessment Authority, Maharashtra, comprising three members, mentioned therein.

(Placed in Library, See No. LT 5105/15/11)

- (2) A copy of the Notification No. S.O. 1908(E) (Hindi and English versions) published in Gazette of India dated the 17th August, 2011, specifying Ordinary Places of Sitting of the National Green Tribunal issued under sub-section (3) of Section 4 of the National Green Tribunal Act, 2010.

(Placed in Library, See No. LT 5106/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Defence Studies and Analyses, New Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5107/15/11)

- (3) A copy of the Armed Force Tribunal (Procedure) Amendment Rules, 2011 (Hindi and English versions) published in the Notification No. S.R.O. 05(E) in Gazette of India dated the 29th July, 2011 under Section 43 of the Armed Force Tribunal Act, 2007.

(Placed in Library, See No. LT 5108/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Sir, on behalf of Shri D. Napoleon, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

...(Interruptions)
